

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.2289 of 2021**

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Varun Singh @ Arjun Singh      ....      ....      ....      Petitioner  
Versus  
The State of Jharkhand      ....      ....      ....      Opposite Party  
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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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**Order No.03 Dated- 10.09.2021**

The record is put up today as the report is received from the Additional Sessions Judge-VI, Deoghar wherein the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined eleven out of thirteen witnesses.

In view of the said report, four months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**